

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 19.02.2021

ORDER NO. 17 of 2021

Hon'ble President is pleased to partially modify the roster order no. 96 of 2020 for CESTAT, Mumbai for 08.03.2021 as follows:

PERIOD	CORAM	WORK(S) ASSIGNED
08.03.2021	Hon'ble Mr. Justice Dilip Gupta, President, Sh. P. V. Subba Rao, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	Larger Bench matters - C/86898/2017

Note:-

1. The Larger Bench matter may continue on subsequent days if hearing is not completed on 08.03.2021.
2. The Division Bench matters of the Principal Bench will be taken up after the hearing of Larger Bench cases.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

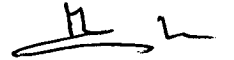
By Order



(Bineesh Kumar K. S.)
Registrar

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Asst. Registrar